

the reply given to Unstarred Question No. 783 on the 2nd December, 1959 and state:

(a) whether the data regarding sample survey in connection with the All India working class family budget has since been tabulated; and

(b) if so, the details thereof?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Does not arise.

**Employees' State Insurance Scheme**

437. { **Shri Ram Krishan Gupta:**  
**Shri T. B. Vittal Rao:**  
**Shri Tangamani:**

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 794 on the 2nd December, 1959 and state:

(a) whether the one-man Committee appointed to review the working of the Employees' State Insurance Scheme has since submitted its report;

(b) if so, the main findings thereof; and

(c) the action taken to implement them?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) and (c). Do not arise.

**Land Reforms**

438. { **Shri D. C. Sharma:**  
**Shri Ram Krishan Gupta:**  
**Shri Abdul Salam:**  
**Shri Ajit Singh Sarhadi:**  
**Shri P. R. Patel:**  
**Shri Fatehsinh Ghodasar:**

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 364 on the 27th November, 1959 and state the further progress made with regard to implementation of the land reforms policy in the various States?

**The Deputy Minister of Planning (Shri S. N. Mishra):** A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix I, annexure No. 84.]

**Transfer of Civil Services to D. Ps. Colonies in Delhi**

439. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 505 on the 2nd December, 1959 and state the progress made in regard to the proposal for the transfer of civic services in the displaced persons' colonies in Delhi to the Delhi Municipal Corporation?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** The number of colonies involved is 17. Services have been completed in 10 while the work in the remaining 7 is in progress. In spite of repeated requests, the Delhi Municipal Corporation has not yet taken over the services in the first 10 colonies. The matter is being pursued.

**Exporters of Coffee**

440. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have formulated any scheme to help the exporters of coffee; and

(b) if so, the details thereof?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). Government have not recently formulated any special scheme but exporters are allowed drawback of duty.

**Caustic Soda and Soda Ash**

441. **Shri Abdul Salam:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of Caustic Soda and Soda Ash imported in the country during 1959;